

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II
SPECIAL BENCH

7. IA 399/2021 in C.P.(IB)2313(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2024**

NAME OF THE PARTIES:- IA 399/2021 Paresh Mehta. Applicant
IN THE MATTER OF
Bee Tee Credit & Marketing Pvt. Ltd.
V/s
Syntel Infosystem (Nagpur) Pvt Ltd

Section: 54(1) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 399 of 2021

Presence:-

None ... for Applicant

None ... for Respondent

This Application is filed by the Liquidator for dissolution of the Corporate Debtor. List this matter before the regular bench on **07.08.2024** for consideration.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)